

**GOVERNMENT OF INDIA  
MINES  
LOK SABHA**

UNSTARRED QUESTION NO:111  
ANSWERED ON:25.07.2006  
MINING ACTIVITIES  
Nayak Shri Ananta

**Will the Minister of MINES be pleased to state:**

- (a) whether the mining activities have been discontinued in several area of Orissa;
- (b) if so, the reason there for;
- (c) whether illegal mining is continuing in the State; and
- (d) if so, the action taken by the Government thereon?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF MINES (DR. T. SUBBARAMI REDDY)

(a) & (b) As per available information, mining activities in certain mining leases in the state of Orissa have been discontinued due to inability to obtain forest clearance at the time of renewal of mining lease, un-economical operations, labour problems and prohibitory orders issued by the courts and other statutory authorities.

(c) & (d) 127 cases of Illegal mining have been reported by State Government of Orissa. 194 transport vehicles have been seized, 02 FIRs lodged and Rs.52.90 lakhs have also been recovered as fine. Task Forces for prevention of illegal mining have been created at State/District level with a representative of Indian Bureau of Mines, a sub-ordinate office under the administrative control of Ministry of Mines.